

No. B. 13021/101/2020-DMR/Pt.III
GOVERNMENT OF MIZORAM
DISASTER MANAGEMENT & REHABILITATION DEPARTMENT

Dated Aizawl, the 3rd May, 2020

CORRIGENDUM

In partial modification of previous Order No. B. 13021/101/2020-DMR/Pt. III dated 02.05.2020 and the guidelines appended thereto, the undersigned, as Chairperson of the State Executive Committee, hereby issues modifications as per the enclosure to be enforced with effect from 04.05.2020 :

Sd/- LALNUNMAWIA CHUAUNGO

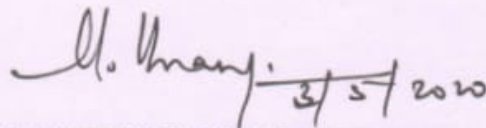
Chief Secretary, Mizoram & Chairman,
State Executive Committee

State Disaster Management Authority, Mizoram

Memo No.B.13021/101/2020-DMR/Pt.III : Dated Aizawl, the 3rd May, 2020

Copy to:

1. Secretary to the Governor, Mizoram.
2. P.S. to Chief Minister, Mizoram for information.
3. P.S. to Deputy Chief Minister, Mizoram
4. P.S. to Speaker, Mizoram
5. P.S. to all Ministers/ Ministers of State/Deputy Speaker/ Vice-Chairman/Deputy Govt. Chief Whip, Mizoram.
6. Home Secretary, Government of India, North Block, New Delhi-110001.
7. Sr. P.P.S to Chief Secretary, Govt. of Mizoram.
8. P.S. to Addl. Chief Secretary to Chief Minister, Govt. of Mizoram.
9. All Principal Secretaries/Commissioner/Secretaries/Special Secretaries, Govt. of Mizoram.
10. Director General of Police, Mizoram.
11. Commissioner & Secretary, Mizoram Legislative Assembly.
12. All Administrative Heads of Departments, Government of Mizoram.
13. Secretary of all Constitutional & Statutory Bodies, Mizoram.
14. All Deputy Commissioners, Mizoram.
15. All Superintendent of Police, Mizoram.
16. All Head of Departments, Government of Mizoram.
17. Director, I&PR for wide publicity.
18. Controller, Printing & Stationery with 5(five) spare copies for publication in the Mizoram Gazette.
19. Guard File.


3/5/2020

(Dr. MALSAWMTLUANGA FANCHUN)

Under Secretary to the Govt. of Mizoram
Disaster Management & Rehabilitation Department

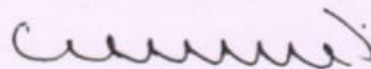
Order No.B.13021/101/2020-DMR/Pt.III dated 02.05.2020 a tihdanglam te:

1. Clause F hnuai sub-clause (5), sub-clause (6) leh sub-clause (8) te hetiang hian thlak a ni:

5. Mizoram chhung khaw kar kawnga passenger phur lirthei (commercial passenger vehicle) te tlan phalsak an ni ang. Heng lirtheite hi registration number 'odd-even' angin an intlanchhawk ang. Odd number lirtheite chu Thawhtanni, Nilaini leh Zirtawpni ah an tlan anga. Even number lirtheite chu Thawhlejni, Ningani leh Inrinni ah an tlan thung ang. Sunday ah chuan tlan phal a ni lovang. Passenger thut theih zat (seating capacity) atanga 50% chauh an phur thei ang.
6. Khawchhunga service bus, taxi, auto rickshaw leh two wheeler taxi te chu a chunga tarlan ang khian 'odd-even' angin nitin an in tlan hawk ang. Passenger thut theih zat atanga 50% chauh an phur thei ang, two wheeler taxi tiam lovin. Tin, heng lirthei (commercial passenger vehicle) a chuang te hian mask/hmai tuamna an vuah vek tur ani. Passenger te hman tur *hand sanitizer* an pai reng tur a ni.
8. Intlanchhawk hian duty nana hman sawrkar hnathawkte motor, LLTF/VLTF duty-te lirthei, ambulance leh medical emergency a hman motor te, print & electronic media mi te motor, bawhlawh paih motor, bawngnute phurh/sem na motor-te a huam lovang.

2. Clause G hnuai sub-clause (7) chu hetiang hian thlak a ni:

7. Ram pawn atanga lo lut mikhualte tumahin thlen (mikhual) phal a ni lo. Hei hian Home Department emaw Deputy Commissioner te phalna neite a huam lovang.



(LALNUNMAWIA CHUAUNGO)
Chief Secretary, Mizoram & Chairman,
State Executive Committee
State Disaster Management Authority, Mizoram